

ted, New Delhi, for the year ended the 30th June, 1979.

(ii) Statement giving reasons for the delay in laying the documents mentioned at (i) (a) to (d) above.

[Placed in Library, See No. LT-1681/80 for (i) and (ii)].

**Report and accounts year ending the 30th June, 1979) of the Agriculture Cooperative Marketing Federation of India Limited, New Delhi and related papers**

SHRI R. V. SWAMINATHAN: Sir, I also beg to lay on the Table the following papers:—

(1) (a) Annual Report and Accounts of the Agriculture Cooperative Marketing Federation of India Limited, New Delhi for the year ended the 30th June, 1979 together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Organisation.

(ii) Statement giving reasons for the delay in laying the document mentioned at (i) (a) above.

[Placed in Library, See No. LT-1503/80 for (i) and (ii)].

**I Review (1973-77 and 1977-78) by Government on the working of the National Heavy Engineering Cooperative Limited, New Delhi**

**II Report and accounts (30th June, 1979) of the National Heavy Engineering Cooperative Limited, New Delhi and related papers**

SHRI R. V. SWAMINATHAN: Sir, I also beg to lay on the Table the following papers:—

I. Review by Government on the working of the National Heavy Engineering Co-operative Limited, New Delhi, for the years 1976-77 and 1977-78.  
[Placed in Library, See No. LT-1572/80].

II. (i) (a) Annual Report and Accounts of the National Heavy Engineering Cooperative Limited, New Delhi, for the year ended the 30th June, 1979, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Organisation.

(ii) Statement giving reasons for the delay in laying the document mentioned at II (i) (a) above.

[Placed in Library, See No. LT-1572/80 for (i) and (ii)].

**REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE**

SHRI TIRATH RAM AMLA (Jammu and Kashmir): Sir, I beg to lay on the Table a copy each in English and Hindi of the following Reports of the Public Accounts Committee:—

(1) Twenty Seventh Report relating to Union Excise Duties.

(2) Twenty Ninth Report on action taken by Government on the recommendations contained in the 109th Report (6th Lok Sabha) relating to the Ministry of Defence.

**STATEMENT OF THE PUBLIC ACCOUNTS COMMITTEE**

SHRI TIRATH RAM AMLA (Jammu and Kashmir): Sir, I beg to lay on the Table a statement (in English and Hindi) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 142nd Report (Sixth Lok Sabha) on Direct Taxes.

**REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS**

श्री सुन्दर सिंह भंडारी (उत्तर प्रदेश) : श्रीमन्, मैं आपकी अनुमति से सरकारी कम्पनियों में लेखापरीक्षकों की नियुक्ति के सम्बन्ध में सरकारी उपक्रमों सम्बन्धी समिति के 55वें प्रतिवेदन (छठी लोक सभा) में अन्तर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्यवाही के बारे में सरकारी उपक्रमों समिति सम्बन्धी समिति के दूसरे प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी) में सभा पटल पर रखता हूँ।